

IN THE HIGH COURT OF JHARKHAND AT RANCHI

[Civil Writ Jurisdiction]

W.P. (L) No. 3864 of 2015

Bokaro Power Supply Company (Pvt.) Ltd. (a Joint Venture of SAIL & DVC) having its registered office at Ispat Bhawan, New Delhi having one of its Units at Bokaro Steel City, Bokaro (Jharkhand) through Tarit Kumar Banerjee.

... ..Petitioner

Versus

Jharkhand Krantikari Mazoor Union, having its office at Q. No.1587, Street-38, Sector -9 D, Bokaro Steel City, Bokaro. Respondent

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CORAM :HON'BLE MR. JUSTICE KAILASH PRASAD DEO
(Through :-Video Conferencing)

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For the Petitioner : Mr. Deepankar Kumar Roy, Advocate
Mr. Gaurav Abhisekh, Advocate

For Respondent :
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07/09.09.2021 Learned counsel for the petitioner Mr. Gaurav Abhisekh assisted by learned counsel Mr. Deepankar Kumar Roy has submitted the writ petition has been preferred by Bokaro Power Supply Company (Pvt.) Ltd., for quashing the order dated 18.05.2015 passed by the learned Industrial Tribunal, Ranchi in Misc. Case No.2/14, but the same has become infructuous as such petitioner want to withdraw this writ petition.

Considering the same, the writ petition is dismissed as withdrawn.

(Kailash Prasad Deo, J.)